

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.04.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/99/2019 IN CP/55/IB/2018 in TCP/225/2017
NAME OF PETITIONER : Regional Provident Commissioner - 1 Tirunelveli
NAME OF RESPONDENT : Karpagam Spinners Pvt Ltd & 1 Another
SECTION : Sec 33(2) of IBC

ORDER

Ld. Counsel for EPF/Applicant Mr. S. Rathinasabapathy, Ld. Counsel for ESIC Mr. K. Muralidharan and Ld. Counsel for Liquidator (R2) Mr. Vidhyashankar are present video conferencing mode.

Heard submissions of Ld. Counsel for Applicant in MA/99/2019 as well as Ld. Liquidator being the R2 in the Application. Ld. Counsel for Liquidator represents that synopsis have been filed before this Tribunal vide Diary No.3278 dated 6th November 2020 as well as a Memo filed earlier in Diary No.4601 dated 26th September 2019 and makes representation based on the synopsis as well as Memo. However, in relation to the ESIC, some more time is sought for to make their submissions.

It is further represented by the Ld. Counsel for the ESIC that due co-operation have been extended to the Investigation Authorities in relation to the FIR filed by the Liquidator about theft of the machineries of the Corporate Debtor/Company under liquidation.

Taking into consideration the representation of the Ld. Counsel for the ESIC, post this matter further submission on **31.05.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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